

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 22/RP/2021

in

Petition No. 29/GT/2020

Subject : Review of Commission's order dated 4.6.2021 in Petition No.29/GT/2020 regarding revision of generation tariff of Rampur Hydro Power Station (412 MW) for the period from actual COD of first Unit (i.e., 13.5.2014) to 31.3.2019.

Petitioner : SJVN Limited.

Respondents : PSPCL & 11 ors

Date of Hearing : **24.2.2022**

Coram : Shri P.K. Pujari, Chairperson
Shri I.S. Jha, Member
Shri Arun Goyal, Member

Parties present : Shri M.G. Ramachandran, Senior Advocate, SJVNL
Ms. Anushree Bardhan, Advocate, SJVNL
Shri Harish Kumar Sharma, SJVNL
Shri Aman Katoch, SJVNL
Shri Varun Dang, SJVNL
Shri Ravindra Khare, MPPMCL

Record of Proceedings

Case was called out for virtual hearing.

2. During the hearing, the learned Senior counsel for the Review Petitioner made detailed submissions on the issues raised in the review petition and prayed that the review petition may be allowed after rectification of errors apparent on the face of the impugned order dated 4.6.2021 in Petition No.29/GT/2020.
3. The learned representative of the Respondent, MPPMCL submitted that the reply filed by the respondent may be considered while disposing of the review petition
4. The Commission, after hearing the parties, reserved its order in the review petition.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

